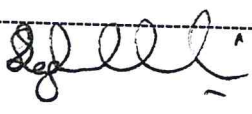


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 56/16	IA 145/17 in TP 48/17	For hearing	433(e) / 433(f)	Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Cadambi 9900039859	Respondent	

ORDER

No representation for Petitioner. On previous adjournment also, Counsel was absent. Since two adjournments he is absent. IA 145/17 is listed today for hearing. Counsel for Applicant/Corporate Debtor is present. He reported ready to proceed with IA 145/17. However, one more chance to be given to the Operational Creditor. List it on 09.03.2018. No adjournment will be given.


Member (T)


Member (J)